NATIONAL COMPANY LAW TRIBUNAL HYDERABAD BENCH



PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)

PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.12.2017 AT 10.30 AM

TRANSFER PETITION NO.	TP No.9/HDB/2016		
COMPANY PETITION/APPLICATION NO.	CP No. 28/2008		
NAME OF THE COMPANY	Alpha Zippers Private Limited Ravi Sanghi & Another		
NAME OF THE PETITIONER(S)			
NAME OF THE RESPONDENT(S)	Alpha Zippers Private Limited & (10) Others		
UNDER SECTION	397/398		

Counsel for Petitioner(s):

 Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Y. SURYAN ARAYANA	ADV	9849866556	
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Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
P. Amerender Reddey	748 Ddw.	9246501212	9- Ando

ORDER

Heard. At the request of counsels case is posted to 09.01.2018.

MEMBER (Technical)

MEMBER (Judicial)